(J.H.C. Sch. 1-7)

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Vishwa Nath Shukla, Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XIX	(I)/5/2022/Apptt
Letter No	/Apptt.
Dated:	8

To

- 1. All the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi.
- 2. The Member Secretary, Jharkhand State Legal Services Authority, Ranchi.
- 3. The Principal Secretary-cum-Legal Remembrancer, Law (J), Department, Govt. of Jharkhand, Ranchi.
- 4. The Director, Judicial Academy Jharkhand, Ranchi.
- 5. The Secretary, High Court Legal Services Committee, High Court of Jharkhand, Ranchi.

Sub: - Nominations for attending "One day Interactive/Practical Sessions (Role Play)".

**Ref.:-** Letter bearing No. JHALSA/5076 dated 02.12.2025 of the Member Secretary, Jharkhand State Legal Services Authority (JHALSA), Ranchi.

Sir/Madam,

With reference to the letter on subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate Judicial Officers (Lists provided by the JHALSA is enclosed) for attending "One day Interactive/Practical Sessions (Role Play)" of Batch-I (35 Participants) and Batch-II (21 Participants) on 07.12.2025 (at Nyaya Sadan, JHALSA, Ranchi) and 21.12.2025 (at Deoghar) respectively, for the Judicial Officers who have been undergoing 40 Hours Hybrid Mode Mediation Training Programme.

You are, therefore, requested to attend the aforesaid training programme and direct the officer(s) concerned posted in your jurisdiction to attend the same.

Accordingly, all the nominated officers are accorded necessary permission to attend the aforesaid training programme.

This is for your information and needful.

(Encl.: As above)

Yours sincerely
Sd/- Vishwa Nath Shukla
Registrar (Administration)
03/12/2025

Memo no. 5305 /Apptt.

Copy forwarded to the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website for information and needful.

Dated

Registrar (Administration)



## JHARKHAND STATE LEGAL SERVICES AUTHORITY, RANCHI

झारखंड राज्य विद्यिक सेवा प्राधिकार, राँची



Name of of Judicial Officers 40 Hours Hybrid Mode mediation
Training (Technical Sessions Phase-I/ Technical Sessions Phase-II)

## BATCH- I (No. of Participants-35)- on 07.12.2025 Venue: Nyaya Sadan, JHALSA, Ranchi

DLSA	Name of the Judicial Officers who are undergoing 40 hours hybrid mode mediation training (Technical Sessions Phase-1/ Technical Sessions Phase-II)	Place of posting	Remarks
Chaibasa  Sri Mohammad Shakir Principal District & Sessions Judge –cum- Chairman, DLSA  Sri Ravi Choudhary Secretary, DLSA	Principal District & Sessions Judge –cum- Chairman,	Chaibasa	Completed bothTechnical Sessions Phase-I & Technical Session Phase-I
	Chaibasa	Completed Technical Sessions Phase-I & Undergoing Technical Sessions Phase-II	
Chatra	Sri Shambhu Lal Shaw Principal District & Sessions Judge, Chatra	Chatra	
Sri Tarkeshwar Das		Chatra	
Garhwa	Sri Manoj Prasad Principal District & Sessions Judge, Garhwa	Garhwa	
Gumla Sri Dhruva Chandra Mishra Principal District & Di	Gumla		
	Sri Ram Kumar Lal Gupta Secretary, D.L.S.A., Gumla	Gumla	
Jamshedpur Sri. Arvind Kumar I Principal District & DLSA, Jamshedpur Sri. Dharmendra K	Sri. Arvind Kumar Pandey Principal District & Sessions Judge cum Chairman,	Jamshedpur	
	Sri. Dharmendra Kumar Secretary, DLSA, Jamshedpur	Jamshedpur	
Khunti Rasikesh K Principal D DLSA,Khur Rajshree A	Rasikesh Kumar Principal District & Sessions Judge-cum- Chairman, DLSA,Khunti	Khunti	
	Rajshree Aparna Kujur Secretary, DLSA,KHunti	Khunti	
Latehar	Sri Manoj Kumar Singh Principal District & Sessions Judge, Latehar	Latehar	
	Sri Shivam Chaurasia Secretary DLSA,Latehar	Latehar	
Lohardaga	Shri Rajkamal Mishra PDJ cum Chairman DLSA, Lohardaga	Lohardaga	Technical Session Phase- completed
	Shri Rajesh Kumar- II Secretary, DLSA, Lohardaga	Lohardaga	Technical Session Phase- completed
	Shri Rohit Kumar Civil Judge (Sr.Div.)-cum-J.M.	Lohardaga	
Palamau	Ram Sharma Principal District & Sessions Judge,-cum-Chairman, DLSA, Palamau	Palamau	
	Rakesh Ranjan Secretary, DLSA, Palamau	Palamau	

Ramgarh	Sri Anil Kumar – III Secretary, DLSA, Ramgarh	Ramgarh	-
Ranchi	Sri Anil Kumar Mishra No.1 Principal Judicial Commissioner	Ranchi	
	Sri Ravi Kumar Bhaskar Secretary DLSA	Ranchi	
Seraikella	Ramashankar Singh Principal District and Sessions Judge-cum-Chairman, DLSA, Seraikella-Kharsawan	Seraikella-Kharsawn	
	Tausif Meraj Secretary, DLSA, Seraikella-Kharsawan	Seraikella-Kharsawn	
Simdega	Sri Rajeev Kumar Sinha Principal District & Sessions Judge, Simdega	Simdega	
	Smt. Mariam Hemrom Secretary, DLSA, Simdega	Simdega	
Jharkhand High Court	NIL		
Judicial Academy	Sri Rajesh Singh Director	Judicial Academy, Jharkhand	
-	Sri Satyakam Priyadarshi Additional Director-cum-Senior Faculty Member	Judicial Academy, Jharkhand	
	Sri Laxmikant Additional Director-cum-Senior Faculty Member	Judicial Academy, Jharkhand	
	<b>Sri Amikar Parwar</b> Administrative Officer	Judicial Academy, Jharkhand	
Law Department	Shri Niraj Kumar Srivastava Principal Secretary cum L.R.	Law Department, Jharkhand	
JHALSA	Kumari Ranjana Asthana Member Secretary	JHALSA	Completed both Technical Sessions Phase-I & Phase-II
	Sri Arpit Srivastava Deputy Secretary	JHALSA	Completed both Technical Sessions Phase-I & Phase-II
	Sri Nirmal Kumar Bharti Under Secretary	JHALSA	Completed both Technical Sessions Phase-I & Phase-II
	<b>Sri Deepak Kumar Sahu</b> Under Secretary	JHALSA	Completed both Technical Sessions Phase-I & Phase-II
JHCLSC	Somendra Nath Sikdar Secretary, High Court Legal Service Committee, Jharkhand High Court Dhurwa, Ranchi.	JHCLSC	



## JHARKHAND STATE LEGAL SERVICES AUTHORITY, RANCHI

झारखंड राज्य विद्यिक सेवा प्राधिकार, शँची



Name of of Judicial Officers for 40 Hours Hybrid Mode Mediation Training (Technical Sessions Phase-I/ Technical Sessions Phase-II)

## BATCH- II (No.of Participants-21) on 21.12.2025

Venue: Deoghar

DLSA	Name of the Judicial Officers who are undergoing 40 hours hybrid mode mediation training (Technical Sessions Phase-II)	Place of posting	Remarks
Bokaro	Sri Anil Kumar Mishra No. 2 Principal District & Sessions Judge -cum- Chairman, DLSA, Bokaro	Bokaro	
	Sri Anuj Kumar No. II Secretary, DLSA, Bokaro	Bokaro	
Deoghar	Sri Kaushal Kishor Jha Principal District & Sessions Judge –cum-Chairman, DLSA, Deoghar	Deoghar	-
	Sandeep Nishit Bara Secretary, DLSA, Deoghar	Deoghar	-
Dhanbad Sri Virendra Kumar Tiwari Principal District & Sessions Judge, Dhanbad  Sri Mayank Tushar Topno Secretary, District Legal Services Authority, Dhanba		Dhanbad	
	Sri Mayank Tushar Topno Secretary, District Legal Services Authority, Dhanbad	Dhanbad	
Dumka	Oumka  Sri Sudhanshu Kumar Shashi  Principal District & Sessions Judge-cum-Chairman, DLSA, Dumka	Dumka	
	Sri Uttam Sagar Rana Secretary, DLSA, Dumka	Dumka	
Giridih	Martand Pratap Mishra Principal District & Sessions Judge, Giridih	Giridih	
	Md. Safdar Ali Naiyar Secretary DLSA, Giridih	Giridih	
Godda	Deepak Kumar Secretary, District Legal Services Authority, Godda	Godda	
Hazaribagh	Sri Ranjeet Kumar Principal District Judge-cum-Chairman, DLSA Hazaribagh	Hazaribagh	
	Sri Gaurav Khurana Secretary, DLSA Hazaribagh	Hazaribagh	

Jamtara	Sri Radha Krishan Principal District & Sessions Judge Cum Chairman, DLSA, Jamtara	Jamtara	
	Sri Pawan Kumar NoII Secretary, DLSA, Jamtara	Jamtara	
Koderma Shri Bal Krishan Tiwari Principal District Judge cum Chairman District Legal Services Authority, Koderma	Koderma		
	Shri Gautam Kumar Secretary, District Legal Services Authority, Koderma	Koderma	
Pakur Shesh Nath Singh Principal District & Sessions Judge, Pakur		Pakur	Technical Sessions Phase-1 having 10 topics completed
	Rupa Bandana Kiro Secretary, District Legal Services Authority, Pakur	Pakur	Out of 10 topics of Technical Sessions Phase-1 only 03 topics completed
Sahibganj Sri Akhil Kumar Ld. Principal District & Sessions Judge-cum-Chairman DLSA, Sahibganj  Bishwanath Bhagat Secretary, DLSA, Sahibganj	Ld. Principal District & Sessions Judge-cum-Chairman,	Sahibganj	
		Sahibganj	

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